

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 285 OF 2015
APPEAL NO. 82 OF 2015 & IA NO. 277 OF 2015
APPEAL NO. 136 OF 2015
APPEAL NO. 274 OF 2015

Dated: 31st May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Tata Power Delhi Distribution Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Shankar
Mr. Anjani Kr. Singh

Counsel for the Respondent(s) : Mr Prashant Bezboruah

ORDER

IA NO. 277 OF 2015 in
APPEAL NO. 82 OF 2015

Reply has already been filed by the respondent. Therefore, this application has become infructuous.

The Application is dismissed as infructuous.

Appeal Nos. 82, 136, 274, 285 of 2015

List these appeals for hearing on **10.08.2016**.

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson